

National Green Tribunal/राष्ट्रीय हरित अधिकरण
Western Zone Bench/पश्चिमी क्षेत्र न्यायपीठ
New Administrative Building, B-Wing/नवीन प्रशासनिक इमारत, बी-विंग,
1st floor, Opposite Council Hall /प्रथम मंज़िल, विधान भवन के पीछे,
Camp, Pune - 411 001/कैम्प, पुणे- 411 001.

No. NGT/WZ/Pune/**513** /2021

Dated:- 28th August, 2021

The following public complaints were received from different persons/organisations. The complaints are found to be not in conformity with NGT (Practice and Procedure) Rule, 2011 framed under NGT Act, 2010 for initiation of judicial proceeding. Therefore, aggrieved persons are at liberty to file proper application, supporting documents, court fees and affidavit for initiation of judicial proceeding, if so desire and permissible in the eye of law. Both the above referred Act and Rules are available on the website (<https://greentribunal.gov.in/>) of NGT. The detail filing procedure including payment of court fees is also mentioned in the said Rule:

At the same time, User Manual for e-filing is also available on the website of NGT. Online payment of the required court fee can also be made through Bharatkosh.

In case any clarification is required, all applicants are liberty to visit the Filing Section/Counter of “**National Green Tribunal, Western Zone Bench, Pune - 411 001**” in person during the working hours so as to know the filing procedure.

Sr. No.	Application Dated	Inward Diary No. & dated	Name and address
1.	17/05/2021	298/2021 dated 07/06/2021	Mrs. Supriya Sunil Sonawale, Sarpanch At Chawane, Post Apte, Tal. Panvel, District- Raigad- 410 207.
2.	03/06/2021	300/2021 dated 09/06/2021	Khandeshwar Sahkari Gruhrachana Sanstha Maryadit Gangadham Phase-1, Bibvewadi-Kondhwa Road, Market Yard, Bibvewadi, Pune- 411 037.
3.	05/06/2021	313/2021 dated 17/06/2021	Mr. Khatun Mard Abdul Wahid, Plot No. 10, Sr. No. 116/2, Ghane Siraar, Malegaon, Nashik- 423 203.

4.	18/06/2021	322/2021 dated 19/06/2021	Mr. Ashok Shantilal Jain Bhikshu Granimart, Gat No. 1395/1 Mauje Wagholi, Tq.- Haveli, District- Pune.
5.	21/06/2017	349/2021 dated 29/06/2021	The Sarpanch Sarigam Gram Panchayat, At. & P.o.-Sarigam, Tal.- Umargaon, District- Valsad, Gujarat- 396 155.
6.	23/06/2021	340/2021 dated 29/06/2021	Ms. Aarti Gupta Flat No. E-20, Shri Geetanjali Co-operative Housing Society, Vaswani Marg Off JP Road seven Bungalow, Andheri West, Mumbai - 400 061.
7.	02/07/2021	361/2021 dated 06/07/2021	Mr. Sanjay Manguesh Naik House No. 46, Damal Sanguem, Goa.
8.	04/07/2021	445/2021 dated 09/08/2021	Mr. Girishkumar S. Barot Naitik Samachar Ahmedabad, Gujarat- 380 001.
9.	13/07/2021	381/2021 dated 14/07/2021	Mr. Dadasaheb Chavan R.R. Patil Lokvikas Pratishthan, State of Maharashtra
10	19/07/2021	403/2021 dated 27/07/2021	Shri Arif Bhai Shekh Avdhoot Residency, Survey No. 32/1, Ambegaon B., House No. 7, Bharti Vidyapeeth, Pune- 46
11	26/07/2021	418/2021 dated 03/08/2021	Mr. Vinesh Madanlal Kalval Village- Shivanagar, Ward No. 5, Ghugghus, Tq. & District- Chandrapur.
12	09/08/2021	453/2021 dated 03/08/2021	The Sarpanch Sarigam Gram Panchayat, At. & P.o.-Sarigam, Tal.- Umargaon, District- Valsad, Gujarat- 396 155.
13	09/08/2021	459/2021 dated 13/08/2021	Mr. Dayanoba M. Suryawanshi At. Shiur, Post- Utti (Bk) Tq. & District- Latur- 413 520.
14	11/08/2021	464/2021 dated 17/08/2021	Mr. P.D. Despande 2/3 Patrakar Colony Vasant Nagar, Nagpur- 440 022.

15	13/08/2021	By e-mail	Mr. Praful Dattani Social Activist & R.T.I. Activist
16	15/08/2021	477/2021 dated 23/08/2021	Mr. Devrambhai Valabhai Ghoda Devpara Village, Surajkaradi, Tq.- Dwarka, District- Devbhumi Dwara.
17	16/08/2021	By e-mail	Mr. Praful Dattani Social Activist & R.T.I. Activist

SKM
28.8.2021

(S. N. Rajurkar)
Registrar
NGT(WZB), Pune